

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/8328/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 23rd September, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/5722 dtd 22.09.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 23.09.2022 till the morning of 26.09.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/8329/A, dated , 23-09-2022

Copy to:

1/ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) Pdo